

Shiksha Abhiyan (RMSA), 2258 new secondary schools have been sanctioned, 3985 existing secondary schools strengthened, 6062 additional class rooms and 14430 teachers have been sanctioned for districts with substantial tribal populations.

(c) to (e) Under the SSA, several interventions such as residential schools/hostels, escort/transport facilities, special training for out-of- school children to be mainstreamed to age-appropriate classes, and multi-lingual education with focus on home language, are being implemented alongwith awareness campaigns and local community participation in school management, in order to bring more and more tribal children into the fold of education.

#### **Admission norms for sports quota in Central Universities**

238. DR. CHANDAN MITRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether admission norms for sports quota in Central Universities stipulates a general physical fitness test even for players of indoor games which do not have physical involvement such as chess and carrom;

(b) if so, the reasons therefor;

(c) whether Government proposes to reformulate these norms for players of chess and carrom;

(d) if so, the time by when fresh norms are likely to be notified; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) to (e) As informed by University Grants Commission (UGC), it has not prescribed any admission norms for sports quota in Central Universities. Central Universities are autonomous bodies established under Acts of Parliament and are governed by their Acts and Statutes and Ordinances made there under. Further, Central Universities are empowered to prescribe admission norms for sports quota with the approval of their statutory bodies.

#### **Allowing firms to start technical institutions**

239. SHRIMATI VASANTHI STANLEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: